

15TH MEETING OF EXPERT APPRAISAL COMMITTEE (INFRA-2) FOR PROJECTS RELATED TO ALL SHIP BREAKING YARD INCLUDING SHIP BREAKING UNIT, AIRPORT, COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITIES, PORTS AND HARBOURS, AERIAL ROPEWAYS, CETPs, COMMON MUNICIPAL SOLID WASTE MANAGEMENT FACILITY, BUILDING/CONSTRUCTION PROJECT, TOWNSHIPS AND AREA DEVELOPMENT PROJECTS TO BE HELD ON 12-14 APRIL, 2017.

AGENDA

Venue: Conference Hall (**Narmada**), Jal Wing, Ground Floor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi – 3

Please Check the MoEF&CC Website at www.environmentclearance.nic.in

Important Note:

- i. Please send the information as per “check list at Annexure-II, III, IV and V” and a brief project summary by e-mail, in word format and also a signed & scanned copy, to the Member-Secretary at vinodsingh.77@gov.in and mefcc.ia3@gmail.com at least one week prior to the EAC meeting. Kindly indicate the agenda no. in the e-mail and also on the first page of the documents circulated during the meeting.**
- ii. Without this information, EAC has discretion to invite the proponent for the meeting.**
- iii. Please also provide a copy to the EAC Members during the meeting.**
- iv. No consultant is permitted into the meeting who has no accreditation with Quality Council of India (QCI)/ National Accreditation Board of Education and Training (NABET) according to the MoEF&CC OM dated 2nd December, 2009.**

Day 1: Wednesday, 12th April, 2017

Time: 10.00 AM

15.1. Opening Remarks of the Chairman.

15.2. Confirmation of the Minutes of the 14th Meeting of the EAC held on 13-15 February, 2017 at New Delhi.

15.3 Consideration of Proposals

15.3.1	Expansion of Redi Port by M/s. Redi Port Ltd. – Environmental and CRZ Clearance [11-15/2010-IA-III; IA/MH/MIS/38095/2010]
15.3.2	Modification of existing iron ore terminal on as is where is" to handle common user coal at Kamarajar port in Tamil Nadu by M/s Kamarajar Port Trust – Environmental and CRZ Clearance [10-28/2005-IA-III; IA/TN/MIS/61697/2015]
15.3.3	Residential cum Commercial Project with MMRDA Rental housing scheme "Supreme 15 Acres by M/s. Supreme Construction and Developers Pvt. Ltd. – Environmental Clearance [21-68/2017-IA-III; IA/MH/MIS/61980/2017]
15.3.4	Proposed Amalgamation of Slum Rehabilitation Scheme by M/s. Omkar Group for - Environmental Clearance [21-71/2017-IA-III; IA/MH/MIS/62279/2017]
15.3.5	Expansion of 'DCM Residential Colony' at Kishanganj, Delhi by M/s DCM Ltd – Environmental Clearance [21-61/2017-IA-III; IA/DL/NCP/61663/2016]

15.3.6	Residential Colony "TDI City" at Sector-58,59, 60, 61, 63 & 64 Sonapat -Kundli, Haryana by M/s TDI Infrastructure Ltd - Environmental Clearance [21-62/2017-IA-III; IA/HR/NCP/61778/2014]
15.3.7	Group Housing "Mahagun Moderne" by M/s. Mahagun Real Estate Private Ltd. - Environmental Clearance [21-63/2017-IA-III; IA/UP/NCP/62110/2016]
15.3.8	"SAMARAYA" Proposed residential Development at Resi Magos village, Goa by M/s. Delanco Homes & Resorts Pvt. Ltd. - Environmental Clearance [21-64/2017-IA-III; IA/GA/NCP/62297/2017]
15.3.9	Development of township project of Phase-I, III & V at Jagatpur, Taluk daskroi, dist. Ahmedabad, Gujarat by M/s. Godrej Properties Ltd. Environmental Clearance [21-67/2017-IA-III; IA/GJ/NCP/62302/2015]
15.3.10	Expansion of "Residential Plotted Colony" at Village Bohar and Para, Sector-34(P), 35& 36, District Rohtak, Haryana by M/s Suncity Buildcon Pvt. Ltd - Environmental Clearance [21-73/2017-IA-III; IA/HR/NCP/62307/2014]
15.3.11	Upgradation of Chhatrapati Shivaji International Airport by M/s. Mumbai International Airport Limited - Environmental Clearance [10-5/2007-IA.III; IA/MH/MIS/50266/2016]
15.3.12	Integrated Municipal Solid Waste Management Project at Haldwani- Kathgodam, District Nainital, Uttarakhand by M/s Haldwani Nagar Nigam - Environmental Clearance [10-6/2017-IA.III; IA/UK/MIS/62412/2015]
15.3.13	Laxman Pahari Ropeway at Laxman Pahari, village Khohi, Karvi, Chitrakoot, U.P. by M/s Chitrakoot Ropeways Pvt. Ltd - Environmental Clearance [10-68/2015-IA-III; IA/UP/NCP/62442/2016]
15.3.14	Environmental and CRZ Clearance for Shamukha Beach Project at Sipasurubali, Puri District, Odisha by Department of Tourism Government of Odisha - Environmental Clearance [21-95/2017-IA-III; IA/OR/MIS/62179/2017]
15.3.15	Development of Bulk Liquid Berth for handling LNG at Karaikal Port, Puducherry by M/s Karaikal Port Private Ltd - Further consideration for Environmental and CRZ Clearance - [F.No.11-41/2013-IA-III]
15.3.16	'Extension of Hope Town Wharf' at Harbour (Andaman & Nicobar Islands) by Andaman Lakshadweep Harbour Works - Further consideration for Environmental and CRZ Clearance - [F.No.11-34/2015-IA-III]
15.3.17	Expansion of Outer Harbour Development of Hazira Port (Gujarat) by M/s Adani Hazira Port Pvt Ltd - Further consideration for Terms of Reference - [F.No.10-47/2016-IA-III]

Day2: Thursday, 13th April, 2017

15.4.1	Development of Greenfield International Airport at Tehsil Bhogapuram, District Vizianagaram, Andhra Pradesh by M/s Bhogapuram International Airport Corporation Ltd - Environmental Clearance [10-21/2016-IA.III; IA/AP/MIS/50659/2016]
15.4.2	Development of LNG storage and regasification terminal at village Chhara Taluka Kodinar, District Gir Somnath, Gujarat by M/s HPCL Shapoorji Energy Ltd - Environmental and CRZ Clearance [11-1/2014-IA.III; IA/GJ/MIS/61501/2014]
15.4.3	Extension of Breakwater at village Chhara-Sarkhadi, Taluka Kodinar, District Gir Somnath, Gujarat by M/s Simar Port Ltd - Environmental and CRZ Clearance [11-2/2014-IA.III; IA/GJ/MIS/61508/2014]
15.4.4	Commercial Complex of Plot No. C-6, Sector Delta-1, Greater Noida, U.P. by M/s. Kareri Technobuild Pvt. Ltd. - Environmental Clearance [21-84/2017-IA-III; IA/UP/NCP/62770/2017]
15.4.5	"Golf Avenue II Group Project" by M/s. AIMS RG Angel Promoters Pvt. Ltd. - Environmental Clearance [21-85/2017-IA-III; IA/UP/NCP/62776/2017]
15.4.6	Affordable Group Housing Project by M/s. O P CHAINS HOUSING - Environmental Clearance [21-86/2017-IA-III; IA/UP/NCP/62780/2017]
15.4.7	Retail Shops Building Project "KW Delhi -06" by M/s. KW HOMES PVT LTD - Environmental

	Clearance [21-87/2017-IA-III; IA/UP/NCP/62784/2017]
15.4.8	Group Housing Project "Coco County by M/s. SHIRJA REAL ESTATE PVT LTD - Environmental Clearance [21-88/2017-IA-III; IA/UP/NCP/62786/2017]
15.4.9	Proposed Commercial Project at Patto village, Goa by M/s. DLF Ltd - Environmental Clearance [21-89/2017-IA-III; IA/GA/NCP/62188/2017]
15.4.10	Environmental and CRZ Clearance for Setting up of Floating Storage and Re-gasification Unit (FSRU) in Mumbai Harbour by M/s Mumbai Port Trust (MPT) - Environmental Clearance [10-31/2014-IA-III; IA/MH/MIS/26130/2014]
15.4.11	Amendment in Environmental Clearance for "Neelkanth Woods", Mullabaug, Near Hill Crest Society, off Ghodbunder Road, Thane (W) at Survey No. 312/1A, 313/3, 314/5, 314/7, 314/9, 315/3, 316 (PT), 317/4, 318/1D and 321/3B, Majiwada Village, Thane by M/s T.Bhimjyani Realty Pvt Ltd. - Environmental Clearance [21-96/2017-IA-III; IA/MH/NCP/61764/2017]
15.4.12	Affordable Housing Project by M/s RS Landcraft LLP - Environmental Clearance [21-90/2017-IA-III; IA/UP/NCP/62937/2017]
15.4.13	Expansion of Group Housing Durva Greens by M/s. Kamrup Housing Projects Pvt Ltd - Environmental Clearance [21-91/2017-IA-III; IA/UP/NCP/62940/2017]
15.4.14	Euphoria-subdivision of Sports City by M/s. Euphoria Sports City Pvt. Ltd. - Environmental Clearance [21-92/2017-IA-III; IA/UP/NCP/62946/2017]
15.4.15	Expansion of Group Housing by M/s. Dhanya Promoters Private Limited - Environmental Clearance [21-93/2017-IA-III; IA/UP/NCP/62971/2017]
15.4.16	Group Housing by M/s. Saha Infratech Pvt Ltd - Environmental Clearance [21-94/2017-IA-III; IA/UP/NCP/62981/2017]
15.4.17	Development of Hotel (Beach Resort) at Arrossim Village of Mormugao Taluka, District South Goa by M/s. Competent Automobiles Ltd. - Compliance of Hon'ble NGT Order dated 9th January, 2017 - Further consideration for Environment and CRZ Clearance - [F.No. 16-1/2009-IA-III]
15.4.18	Modernization and Expansion of Port Infrastructure for Fishing, Coastal, & Multipurpose Cargo Berth and Liquid / General Cargo at Mormugao Port, Goa by M/s Mormugao Port Trust - Finalization of ToR - [F.No.10-8/2017-IA-III; IA/GA/MIS/62248/2017]
	Day 3:Friday, 14th April, 2017
15.5.1	Environmental Clearance for Group Housing Scheme 'New Saket' under Samajwadi Awas Yojna in Village Abdullapur, Meerut, U.P by M/s Inprosper Infrastructures LLP - Environmental Clearance [21-97/2017-IA-III; IA/UP/NCP/63055/2017]
15.5.2	Environmental Clearance for Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF) at Plot No.5, Pissurlem Industrial estate Phase I, District North Goa, Goa by M/s SMS Envocare Limited - Environmental Clearance [10-17/2016-IA-III; IA/GA/MIS/49446/2016]
15.5.3	Environmental Clearance for "Expansion of Residential, Retail, IT & Commercial project" at Plot bearing CTS. Nos. 117A, 117A/1, & 117B, Village Tungwa, Saki Vihar Road, Powai, Mumbai by M/s. Larsen & Toubro Realty Ltd. - Environmental Clearance [21-104/2016-IA-III; IA/MH/NCP/63117/2017]
15.5.4	Environmental Clearance for SAI WORLD EMPIRE at Village Rohinjan, Raigad, Maharashtra by M/s Paradise Superstructures - Environmental Clearance [21-35/2016-IA-III; IA/MH/NCP/63123/2017]
15.5.5	Environmental Clearance for expansion of Group Housing Project "Mahagun Mantra -II", Plot No-GH-01/A, Sector-10, Greater Noida, U.P. by M/s HEBE Infrastructure Pvt. Ltd - Environmental Clearance [21-98/2017-IA-III; IA/UP/NCP/63275/2017]
15.5.6	Environmental Clearance for Affordable Housing Project "Gopal Kiran" at Village Khara Dehat, Pargana Tehsil Dholana & District Hapur, Uttar Pradesh by M/s Eureka Builder Pvt. Ltd. - Environmental Clearance [21-99/2017-IA-III; IA/UP/NCP/63378/2017]
15.5.7	Environmental Clearance for Group Housing at Plot No: GH-01A/B (Alpha), Sector 107 Noida, Dist: Gautam Budh Nagar, Uttar Pradesh by M/s Ace Infracity Developers Pvt Ltd - Environmental Clearance [F.No.21-100/2017-IA-III; IA/UP/NCP/63527/2017]

15.5.8	Environmental Clearance for Expansion of Group Housing “Mahagun Mywoods” at Plot no. – 04, SECTOR – 16 C, Noida Extension, Greater Noida, Uttar Pradesh by M/s Mahagun India Pvt. Ltd. - Environmental Clearance [21-37/2017-IA-III; IA/UP/NCP/61408/2016]
15.5.9	IT/ITES Project Centrade located at Plot no 1 Sector 140 Noida Uttar Pradesh by M/s. Lancet Infocom Pvt Ltd. - Environmental Clearance 21-101/2017-IA-III; IA/UP/NCP/63556/2017]
15.5.10	Development of 18 hole Golf Course and an Eco Tourism Resort at Village Tiracol, Taluka Pernem, North Goa by M/s Leading Hotels Ltd – Environmental Clearance – [F.No.21-8/2016-IA-III]
15.5.11	Proposed premium housing and commercial development at Survey no.12/1(part), 13/1- A(part), 13/1- B (part), Panelim, North Goa by M/s In-Orbit Malls (India) Pvt. Ltd – Amendment in Environmental Clearance – [F.No.21-60/2017-IA-III]
15.5.12	Development of LNG Terminal at Mundra Port, Kutchh (Gujarat) by M/s GSPC LNG Ltd – Further consideration for Amendment in Environmental and CRZ Clearance – [F.No.10-2/2009-IA-III]
15.5.13	Erection & commissioning of conveying system at GMB-Pindara Jetty, District Devbhumi Dwarka, Gujarat by M/s Bombay Minerals Ltd. – Further consideration for Terms of Reference – [F.No.10-33/2016-IA-III]
15.5.14	*Environmental Clearance for expansion of Common Effluent Treatment Plant at Plot No. 2413/14, Notified GIDc Estate, Ankleshwar by M/s Enviro Technology Ltd. – Extension of Validity of Environmental Clearance [F. No. 10-2/2008-IA.III]
15.5.15	Development of an Exhibition-cum-Convention Centre (ECC) at Dwarka, New Delhi by M/s Delhi Mumbai Industrial Corridor Development Corporation Ltd - Terms of Reference – [F. No. 21-102/2017-IA-III; IA/DL/NCP/62768/2017]

Expert Appraisal Committee (Infra-2)

Sr. No.	Name & Address	Position
1.	Prof. T. Haque, Director and CEO, Council for Social Development, 53, Lodhi Estate, New Delhi. E-mail: drt.haque@gmail.com ;	Chairman
2.	Shri K. Gowarappan Plot No. 6, Ganesh Avenue, II Street Sakthi Nagar, Porur, Chennai -600116. E-mail: gowrappanmail@gmail.com	Member
3	Dr. Yashpal Singh 2/364, Vishalkhand-2, Gomti Nagar, Lucknow-226010, UP. E. mail: dr.yashpalsingh24@gmail.com ;	Member
7	Dr. S.K. Bhargava 5/288A, ViramKhand, Gomti Nagar, Lucknow-226010. E. mail: bhargavsk@yahoo.co.in ;	Member
5	Dr. Chandrahas Deshpande, Professor (Economics), Welingkar Institute of Management Development and Research, Mumbai E-mail: dchandrahas@gmail.com ;	Member
6	Dr. Ayi Vaman N. Acharya 89, 6 th Main, 3 rd Stage, 4 th Block, Basaveshwar Nagar, Bangalore-560079. E-mail: vamanacharya14@gmail.com ;	Member
7	Shri A. P. Singh B-33, IDC Apartments, Plot-8, Sec-11, Dwarka, New Delhi-75 E-mail: omygod1953@yahoo.co.in ;	Member
8	Dr. R. Deoliya Principal Scientist CSIR-Central Building Research Institute Roorkee-247667 e-mail:- rdeoliya@gmail.com	Member
9	Ms. Mili Majumdar Senior Director Sustainable Habitate Division TERI A-260, Defence Colony, New Delhi E-mail: milimajumdar@gmail.com ;	Member
10	Prof. Dr. Sanjay Gupta Professor of Transport Planning	Member

	School of Planning and Architecture Delhi 4, Block-B, I P Estate, New Delhi E-mail: drsgupta19@gmail.com ;	
11	Dr. Vinod K. Singh Ministry of Environment, Forest and Climate Change Jor Bagh Road, New Delhi-110003. E-mail: vinodsingh.77@gov.in ; Telephone - 24695398	Member Secretary

All the documents such as Form-1, Pre-feasibility report, approval from the concerned State/UT Coastal Zone Management Authorities, Environment Impact Assessment Report, public hearing report, queries subsequently raised by the Ministry, if any, and your para-wise comments thereto etc., in accordance with Environment Impact Assessment Notification, 2006 and/or Coastal Regulation Zone Notification, 1991/2011 are required to be forwarded to the Chairman/Members of the Expert Appraisal Committee including details of the court matters/Orders of the Court pertaining to the project if any. Accordingly, forward a copy of each of these documents - Hard and Soft Copies (CD) to the Chairman/members of the Expert Appraisal Committee by speed post so as to reach the members well in time. Names and addresses of the Chairman/Members are enclosed. All the documents including the hard copy of the presentation material should be legible and printed on both sides on ordinary paper.

2. PP shall avoid delivery of documents by hand and seeking meeting with Chairman/Members in this regard.
3. It may be ensured that the Members receive the requisite documents pertaining to the projects one week prior to the meeting positively. In case the members of the **Expert Appraisal Committee do not receive the documents, the Committee will not consider the project.**
4. Further, the project proponent or his/her authorized representative should attend the meeting of EAC.
5. Any changes/modification with respect to the Agenda, Venue etc., would be indicated in the Ministry's website. You are also requested to keep track of the status of your project from the Ministry/s Website i.e., www.environmentclearance.nic.in
6. A line in confirmation regarding participation of your representative in the meeting will be appreciated. It may be noted that only the EIA Coordinator who has already been accredited with Quality Council of India and his name is in the list as issued on 05th October, 2013 can accompany the proponent in the meeting.

Check list for EC

1. Proposal
2. Location
3. Project brief: nature of proposal (new/expansion,) total area- land use, project components, connectivity to the site etc,
4. Cost of the project
5. Whether the project is in Critically Polluted area
6. **If the project is for EC under EIA Notification, 2006**
 - a) **For the first time appraisal by EAC**
 - (i) Date of ToR:
 - (ii) Date of Public Hearing, location
 - (iii) Major issues raised during PH and response of PP
 - b) **Second appraisal**
 - (i) Date of first /earlier appraisal
 - (ii) Details of the information sought by the EAC with the response of the PP
7. **If the project is in CRZ area,**
 - (i) Components in CRZ area
 - (ii) recommendation of Coastal Zone Management Authority,
 - (iii) layout on CRZ map of 1: 4000 scale prepared by an authorised agency
8. **If the project involves diversion of forest land**
 - (i) extend of the forest land
 - (ii) status of forest clearance
9. **If the project falls within 10 km of eco- sensitive area**
 - (i) Name of eco- sensitive area and distance from the project site,
 - (ii) status of clearance from National Board for wild life
10. **Waste Management**
 - (i) Water requirement, source, status of clearance
 - (ii) Waste water quantity, treatment capacity, detail
 - (iii) Recycling / reuse of treated water and disposal
 - (iv) Solid Waste Management
 - (v) Hazardous Waste Management
11. **Other details**
 - (i) Noise Modelling with noise control measures for airports
 - (ii) details of water bodies, impact on drainage if any
 - (iii) Details of tree cutting
 - (iv) Energy conservation measures with estimated saving
 - (v) Green belt development (20 % of construction projects and 33 % for others)
 - (vi) Parking requirement with provision made
12. **If the project involves foreshore facilities**
 - (i) Shoreline study
 - (ii) Dredging details, disposal of dredge material
 - (iii) Reclamation
 - (iv) Cargo handling with dust control measures
 - (v) Oil Spill Contingent Management Plan
- (vi) **If the project involves Marine disposal**
 - (i) NOC from PCB in case of marine disposal
 - (ii) details of modelling study – details of outfall diffusers, number of dilution expected, distance at which the outlet will reach ambient parameters
 - (iii) location of intake / outfall. Quantity,
 - (iv) detail of monitoring at outfall

- (v) Any other **relevant** information :
- (vi) Investment/Cost of the project is Rs.....(in crore).
- (vii) Employment potential.....
- (viii) Benefits of the project

Check list for ToR

1. Proposal
2. Location
3. Location on google map/ survey map
4. Land use of the site and around the site up to 10 km radius
5. Justification for selection of the site
6. Project brief: nature of proposal (new/ expansion,) total area- land use, project components, connectivity to the site etc,
7. Cost of the project
8. Whether the project is in Critically Polluted area
9. If the project involves diversion of forest land, extend of the forest land
10. If the project falls within 10 km of eco- sensitive area, Name of eco- sensitive area and distance from the project site ,

11.Port and harbour

- i. Details of shore line change
- ii. Details of channel, breakwaters, dredging, disposal and reclamation.
- iii. handling of each cargo, storage, transport along with spillage control, dust preventive measures
- iv. Details of fishing activity in the vicinity.

12.Airport

- i. Habitation in and around, their location with respect to take off and landing funnel.

13.CETP

- i. Type of effluent, Quantity, effluent conveyance system from the member units to CETP
- ii. Treatment and usage of treated sewage

14.Incinerator

Types of wastes, sources, collection, treatment, waste generation and disposal

Habitation in and around

15.Other details

- (vii) Water requirement, source, status of clearance
- (viii) Connectivity to the site
- (ix) Terrain, level with respect o MSL, requirement of filling if any
- (x) Tree cutting, types, numbers, girth size etc.
- (xi) Rehabilitation involved if any
- (xii) Water bodies, diversion if any if any
- (xiii) Court cases if any.
- (xiv) Investment/Cost of the project is Rs.....(in crore).
- (xv) Employment potential.....
- (xvi) Benefits of the project

EC for building construction/Industrial Estate projects

- i. The project is located atLatitude and longitude.
- ii. The project is new/ redevelopment
- iii. Earlier Clearance details, Constructions status, if any
- iv. The total plot area is **sqm**. FSI area is **sqm** and total construction area of**sqm**. The project will comprise of ... Buildings. Total ... flats shall be developed. Maximum height of the building is ... **m**.
- v. During construction phase, total water requirement is expected to be ...0 KLD which will be met by During the construction phase, soak pits and septic tanks will be provided for disposal of waste water. Temporary sanitary toilets will be provided during peak labor force.
- vi. During operational phase, total water demand of the project is expected to be KLD and the same will be met by theRecycled Water. Wastewater generated (... KLD) uses will be treated in STPs of total KLD capacity. ... KLD of treated wastewater will be recycled (.. for flushing, .. for gardening). About ... KLD will be disposed in to municipal drain.
- vii. About ... TPD solid waste will be generated in the project. The biodegradable waste (... TPD) will be processed in OWC and the non-biodegradable waste generated (... TPD) will be handed over to authorized local vendor.
- viii. The total power requirement during construction phase is ... KVA and will be met fromand total power requirement during cooperation phase is ... KVA and will be met from
- ix. Rooftop rainwater of buildings will be collected in ... RWH tanks of total .. KLD capacity for harvesting after filtration.
- x. Parking facility for four wheelers and two wheelers is proposed to be provided against the requirement of andrespectively (according to local norms).
- xi. Proposed energy saving measures would save about % of power.
- xii. It is located /not located within 10 km of Eco Sensitive areas
- xiii. There is no/court case pending against the project.
- xiv. Investment/Cost of the project is Rs.....(in crore).
- xv. Employment potential.....
- xvi. Benefits of the project
- xvii. Public Hearing was conducted on at The major issues raised during the public hearing were and responses were.....

S.No.	Item	Details
1.	Project title, location (plot No./ Village/ Tehsil/ District)	
2.	Salient features of the project <ul style="list-style-type: none"> • Land use pattern/ Total plot area/ built up area • Total water requirement and its source • Waste water generation, treatment and disposal • Municipal solid waste generated disposal facility • Power requirement and source • Proposed energy saving measures • RWH • car parking • Investment/Cost of the project • Benefits of the project • Employment potential 	
3.	Project/ activity covered under item of Schedule to the EIA Notification, 2006	
4.	Why appraisal/ approval is required at the Central level	
5.	National Park/ Wild Life Sanctuary in 10 km radius area	
6.	Eco-Sensitive Zone in 10 km radius area	
7.	Details of Forest land involved, if any	
8.	ToR Details	
9.	Details of Public Hearing and main issues raised/response of the PP	
10.	If any court case pending for violation of the environmental laws (supported by an undertaking)	
11.	Land use planning	
12.	Ground water withdrawal approval from CGWA	
13.	For other sources, firm commitment of the water supply agency	
14.	Undertaking to the effect that no activity has since been taken up	
15.	Appraisal by State Coastal Zone Management Authority (SCZMA)	
16.	Details of earlier EC, if any and compliance thereof	
17.	Details of earlier appraisal by EAC/ SEAC; observation and compliance	